

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s KONASEEMA GAS POWER LIMITED Date of Commencement of Liquidation: 20-02-2020; List of Stakeholders as on Date: 02-12-2024; Name of IP: Mr. Sai Ramesh Kanuparthi; Process Number: 1; Last 5 digit of registration number: 11510

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		4476995		4476995				NA
2	Liquidation costs incurred till date		56996765		56996765				NA
3	Secured financial creditors	11	47207459984	11	46847972605		359487380		Annexure 3
4	Unsecured financial creditors	3	443929504	2	345768826		98160678		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	54	17849871	40	3466542		14383329		Annexure 6
7	Operational creditors (Government Dues)	4	32488106	2	6680733		22913131.00	1095377.00	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	48934127	4	32701698		16232429		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	3394301142	3	1818424921		1575876221		Annexure 9
Total		79	51206436494	62	49116489085	0	2087053168	1095377	